

**SANDEEP SINGH AND OTHERS V/S UNION OF INDIA AND
OTHERS**

Present: Mr. R.S. Bains, Advocate
for the petitioners.

Due to outbreak of pandemic COVID-19, the instant case is being taken up for hearing through video conferencing.

Heard.

Notice of motion.

Mr. Satya Pal Jain, Additional Solicitor General with Ms. Saigeeta Srivastava, Advocate and Mr. Satya Pal Jain, Additional Solicitor General with Ms. Gurmeet Kaur Gill, Advocate put in appearance and accept notice on behalf of respondent No.1-UOI and respondent No.2-UOI, respectively. Copy supplied.

Mr. Lokesh Sinhal, Senior Additional Advocate General, Haryana, puts in appearance and accepts notice on behalf of respondent No.3-State.

For reply, adjourned to 08.02.2021.

**(FATEH DEEP SINGH)
JUDGE**

05.02.2021
Neha